

DIVISION BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/496(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	PRADIP BANERJEE & ORS. VS PRABARTAK TRUST & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Noelle Banerjee, Adv.] For the Petitioner
Mr. Dipak Dey, Adv.]
Mr. Aniket Jha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13th September, 2024**.

**Anamitra Pal
Court Officer**